

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO.108(ND)/2014  
CA NO.

CORAM:



SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

NAME OF THE COMPANY: *Laguna Holdings.*  
M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Visunder Gaudle,	Sr. Adv	for Petitioner	
2.	Mr. Vipul Gaudle,	Adv.		
3.	Ms. Shelly Khanna,	Adv		
4.	Mr. Tarun Mehta,	Adv		
5.	Mr. Sudipto Sarkar,	Sr. Adv.		
1.	Mr. P.V. Kapur	Sr. Adv.	FOR Respondents	
2.	Mr. Pawan Sharma	Adv.		
3.	Mr. Sidharth Aggarwal	Adv.		
4.	Ms. Divya Bhalla	Adv.		
5.	Mr. Anuj Shah	Adv.		

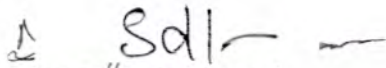
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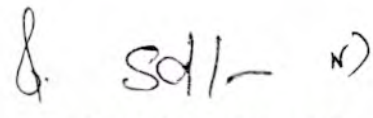
**ORDER**

Learned Counsel for the parties are present. Ld. Counsel for the respondent seeks for a short adjournment. However, the same is resisted by the Ld. Counsel for the petitioner.

In view of the circumstances, the matter is posted for hearing on

22.5.2017.

  
**(DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)**  
**MEMBER (JUDICIAL)**

Surjit  
19.5.2017